NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/1/2016

NAME OF THE PETITIONER(S)

: R. Doraisamy and D. Dhanalakshmi

NAME OF THE RESPONDENT(S)

: M/S Mehala Carona Textiles Private Limited & others

SECTION

: 397/398

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

SIGNATURE

1. S. Partermonty for Romalizans & Associats Abbijum Roman

annul for bookersidat

currel for 2nd to 5 m Replants

2. Saivihan

Counsel la Petitioner Livil

ORDER

Counsel for Petitioner present. Counsel for R2 to R5 present. No representation on behalf of R7 and R8. As per the previous order, Counsel for Petitioner has sent a private notice to R7 and R8 and filed the proof of sending and delivery thereof. The service on R7 and R8 is held sufficient and hence R7 and R8 are proceeded *ex parte*. Counsel for Petitioner prays for time to file rejoinder. At request, time is enlarged. Put up on **04.08.2017 at 10.30 A.M.**

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)